AUGMONT ENTERPRISES LIMITED

Corporate Identity Number: U74120MH2012PLC237346

REGISTERED AND CORPORATE OFFICE	CONTACT PERSON	TELEPHONE AND EMAIL	WEBSITE
201 A/B and 203, 2nd Floor, Trade World, D Wing Kamala Mills Compound, S.B. Marg, Lower Parel West, Mumbai - 400013, Maharashtra, India	Sunny Dilip Parekh, Company Secretary and Compliance Officer	**Tel**: +91 22 6124 5555 **Email:** secretarial@augmont.in	www.augmont.com

PROMOTERS: KETAN BHAWARLAL KOTHARI, MOHINIDEVI BHAWARLAL KOTHARI, KALAWATI PRITHVIRAJ KOTHARI, NAMITA KETAN KOTHARI, DEVKUMARI MANEKCHAND KOTHARI, MANAKCHAND SAREMAL KOTHARI, VIVEK PRITHVIRAJ KOTHARI, DIMPLE MUKESH KOTHARI AND DIMPAL VIVEK KOTHARI

DETAILS OF OFFER

TYPE	FRESH ISSUE SIZE^	OFFER FOR SALE SIZE	TOTAL OFFER SIZE^	ELIGIBILITY AND SHARE RESERVATION AMONG QIBS, NIIS, RIIS AND ELIGIBLE EMPLOYEES
Fresh Issue and an Offer for Sale	Fresh issue of up to [●] equity shares of face value ₹5 each aggregating up to ₹6,200.00 million	Offer for sale of up to [●] equity shares of face value ₹5 each aggregating up to ₹2,050.00 million	Up to [●] equity shares of face value of ₹5 each aggregating up to ₹8,250.00 million	The Offer is being made pursuant to Regulation 6(1) of the Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) Regulations, 2018, as amended (**"SEBI ICDR Regulations"**). For further details, see *"Other Regulatory and Statutory Disclosures – Eligibility for the Offer"* on page 446 of the Red Herring Prospectus. For details of share reservation among Qualified Institutional Buyers ("**QIBs**"), Non-Institutional Bidders ("**NIBs**"), Retail Individual Bidders ("**RIBs**") and Eligible Employees, see *"Offer Structure"* on page 471 of the Red Herring Prospectus.

DETAILS OF OFFER FOR SALE

NAMES OF SELLING SHAREHOLDERS	TYPE	NUMBER OF EQUITY SHARES OF FACE VALUE OF ₹5 EACH OFFERED/ AMOUNT (₹ IN MILLION)	WEIGHTED AVERAGE COST OF ACQUISITION PER EQUITY SHARES OF FACE VALUE ₹5 EACH (in ₹)*
Namita Ketan Kothari	Promoter Selling Shareholder	[●] equity shares of face value ₹5 each aggregating up to ₹694.00 million	1.86
Vivek Prithviraj Kothari	Promoter Selling Shareholder	[●] equity shares of face value ₹5 each aggregating up to ₹694.00 million	1.86
Dimple Mukesh Kothari	Promoter Selling Shareholder	[●] equity shares of face value ₹5 each aggregating up to ₹662.00 million	1.86

**As certified by M/s K.K. Mankeshwar & Co., Chartered Accountants, with firm registration number 106009W, pursuant to their certificate dated August 17, 2026 (UDIN:26156160NTGRJS7510).*

RISKS IN RELATION TO THE FIRST OFFER

The face value of the equity shares is ₹5 each. This being the first public issue of Equity Shares of our Company, there has been no formal market for the Equity Shares. The Floor Price, the Cap Price and the Offer Price (as determined by our Company, in consultation with the BRLMs), in accordance with the SEBI ICDR Regulations, and on the basis of the assessment of market demand for the Equity Shares by way of the book building process, as stated in "*Basis for Offer Price*" on page 144 of the Red Herring Prospectus, should not be considered to be indicative of the market price of the Equity Shares after the Equity Shares are listed. No assurance can be given regarding an active and/or sustained trading in the Equity Shares or regarding the price at which the Equity Shares will be traded after listing.

GENERAL RISK

Investments in equity and equity-related securities involve a degree of risk and investors should not invest any funds in the Offer unless they can afford to take the risk of losing their entire investment. Investors are advised to read the risk factors carefully before taking an investment decision in this Offer. For taking an investment decision, investors must rely on their own examination of our Company and the Offer, including the risks involved. The Equity Shares in the Offer have not been recommended or approved by the Securities and Exchange Board of India ("**SEBI**"), nor does SEBI guarantee the accuracy or adequacy of the contents of the Red Herring Prospectus. Specific attention of the investors is invited to "*Risk Factors*" on page 25 of the Red Herring Prospectus.

ISSUER'S AND SELLING SHAREHOLDERS' ABSOLUTE RESPONSIBILITY

Our Company, having made all reasonable inquiries, accepts responsibility for and confirms that the Red Herring Prospectus contains all information with regard to our Company and the Offer, which is material in the context of the Offer, that the information contained in the Red Herring Prospectus is true and correct in all material aspects and is not misleading in any material respect, that the opinions and intentions expressed herein are honestly held and that there are no other facts, the omission of which makes the Red Herring Prospectus as a whole or any of such information or the expression of any such opinions or intentions, misleading in any material respect. Further, each of the Promoter Selling Shareholders, severally and not jointly, accept responsibility for only such statements specifically confirmed or specifically undertaken by such Promoter Selling Shareholder in the Red Herring Prospectus to the extent such statements specifically pertain to them and/or their Offered Shares and confirms that such statements are true and correct in all material respects and are not misleading in any material respect.

LISTING

The Equity Shares, offered through the Red Herring Prospectus are proposed to be listed on National Stock Exchange of India Limited ("**NSE**") and BSE Limited ("**BSE**" and together with NSE, the "**Stock Exchanges**"). For the purposes of the Offer, NSE is the Designated Stock Exchange.

BOOK RUNNING LEAD MANAGERS			
NAME OF THE BRLMS AND LOGO		**CONTACT PERSON**	**EMAIL AND TELEPHONE**
Nuvama Wealth Management Limited	nuvama	Lokesh Shah / Gourav Rathi	**E-mail:** augmont.ipo@nuvama.com **Tel.:** +91 22 4009 4400
Intensive Fiscal Services Private Limited	Intensive	Harish Khajanchi / Anand Rawal	**E-mail:** augmont.ipo@intensivefiscal.com **Tel.:** +91 22 2287 0443
JM Financial Limited	JM Financial	Prachee Dhuri	**E-mail:** augmont.ipo@jmfl.com **Tel.:** +91 22 6630 3030
Motilal Oswal Investment Advisors Limited	motilal oswal Investment Banking	Shashank Pisat	**E-mail**: augmont.ipo@motilaloswal.com **Tel.:** +91 22 7193 4380

REGISTRAR TO THE OFFER		
Name of Registrar	**Contact Person**	**Email and Telephone**
MUFG Intime India Private Limited (*Formerly Link Intime India Private Limited*)	Shanti Gopalkrishnan	**E-mail**: augmont.ipo@in.mpms.mufg.com **Tel.:** +91 810 811 4949

BID/OFFER PROGRAMME					
ANCHOR INVESTOR BIDDING DATE	Thursday, August 20, 2026	**BID/OFFER OPENS ON**	Friday, August 21, 2026	**BID/OFFER CLOSES ON#**	Tuesday, August 25, 2026#

UPI mandate end time and date shall be at 5:00 pm on the Bid/Offer Closing.

IN THE NATURE OF ABRIDGED PROSPECTUS - MEMORANDUM CONTAINING SALIENT FEATURES OF THE RED HERRING PROSPECTUS

(*Please scan this QR Code to view the Red Herring Prospectus and the Abridged Prospectus*)

This memorandum ("**Abridged Prospectus**") is an abridged prospectus containing salient features of the red herring prospectus dated August 17, 2026 of Augmont Enterprises Limited ("**Company**") filed with the Registrar of Companies, Mumbai – I at Mumbai (**"RHP**" or "**Red Herring Prospectus**").

This Abridged Prospectus contains general summary of certain disclosures in the Red Herring Prospectus and the terms of the Offer and is not exhaustive, nor does it purport to contain a summary of all the disclosures in the Red Herring Prospectus or all details relevant to prospective investors. This summary should be read in conjunction with, and is qualified in its entirety by, the more detailed information appearing elsewhere in the Red Herring Prospectus, which is available at the websites of SEBI at www.sebi.gov.in, National Stock Exchange of India Limited and BSE Limited at www.nseindia.com and www.bseindia.com, respectively, the Company at www.augmont.com and the BRLMs at www.nuvama.com, www.intensivefiscal.com, www.jmfl.com, and www.motilaloswal.com. Potential investors should not rely on this Abridged Prospectus and should refer to the Red Herring Prospectus in making any investment decision.

References below to page numbers are to page numbers of the Red Herring Prospectus dated August 17, 2026. Unless otherwise specified all capitalised terms used herein and not specifically defined bear the same meaning as ascribed to them in the Red Herring Prospectus.

1. Summary of the primary business

a. *Business overview including the products or services offered by our Company*

We are an integrated gold and silver platform in India serving businesses and consumers, with our presence across 24 states, as of March 31, 2026. Our operations span across multiple segments of the gold and silver value chain including procurement and refining, bullion trading, digital gold offerings, jewellery manufacturing, international sales and facilitating gold-backed financial services. We operate in two business verticals through distinct online platforms, which are complemented by our physical distribution network: (i) enterprise sales (through our 'Augmont SPOT' platform) and international sales; and (ii) consumer-focused offerings, delivered through our 'Augmont Gold For All' platform and offline channels.

b. *Description of industries served and typical customers or clients of our Company*

We operate in the gold and silver industry in India. We conduct our enterprise sales business through our 'Augmont SPOT' platform, which is a fully electronic, over-the-counter delivery-based bullion platform that became operational in 2012. This platform enables businesses such as jewellers, bullion dealers and manufacturers with valid GST registrations to purchase gold and silver bars online with assured physical delivery at our spot delivery centres. It is available to use on the web and as of March 31, 2026, 'Augmont SPOT' had over 5,223 registered members. We also manufacture and sell gold jewellery articles, primarily chains, to jewellery traders based on orders placed with us. Through our consumer-focussed offerings, we serve individual customers and those of our strategic partners by offering access to a range of gold and silver related services. This platform enables users to buy, sell and store gold and silver digitally; purchase gold through systematic investment plans; liquidate and sell their old gold; purchase coins starting from 1 gm; and avail technology support for gold loans. We had served our digital gold products to over 49.62 million registered consumers directly and through our alliances, as of March 31, 2026.

c. *Segment reporting and revenue contribution*

Our business activity falls under one segment, i.e., gold refining and trading.

d. Key geographies served

The following table sets forth details of our revenue from continuing operations from external customers on the basis of geographic area:

(₹ million)

Particulars	Fiscal 2026	Fiscal 2025	Fiscal 2024
India	884,847.26	581,786.12	332,905.08
Outside India	57,014.86	80,521.67	16,309.84
Revenue from operations	941,862.12	662,307.79	349,214.93

The following table sets forth further breakup of our revenues generated from outside India for the years indicated:

Particulars	Fiscal 2026		Fiscal 2025		Fiscal 2024	
	Amount (₹ million)	As a percentage of revenue from operations (%)	Amount (₹ million)	As a percentage of revenue from operations (%)	Amount (₹ million)	As a percentage of revenue from operations (%)
United Arab Emirates	17,510.04	1.86%	32,377.92	4.89%	10,913.60	3.13%
Hong Kong	30,529.25	3.24%	34,637.02	5.23%	5,396.24	1.55%
Singapore	-	-	-	-	-	-
Turkey	8,975.58	0.95%	13,506.72	2.04%	-	-
Revenue from customers located outside India	57,014.86	6.05%	80,521.67	12.16%	16,309.84	4.67%

e. Revenue concentration among top 5 customers

The table below sets forth the revenue derived from our top 5 customers and as a percentage of our total revenue from operations for the years indicated:

Particulars	Fiscal 2026		Fiscal 2025		Fiscal 2024	
	Amount (₹ million)	Percentage of revenue from operations (%)	Amount (₹ million)	Percentage of revenue from operations (%)	Amount (₹ million)	Percentage of revenue from operations (%)
Top 5 customers	436,256.44	46.32	191,311.08	28.89	102,774.29	29.43

f. Key manufacturing or other facilities

We have set up a manufacturing unit in Sitapur SEZ, Jaipur, Rajasthan to manufacture gold jewellery articles, primarily chains, and sell them to jewellery traders in international markets such as Hong Kong, Turkey and the UAE. We operate two refining units located in Rudrapur, Uttarakhand, (with an installed capacity of 144 MTPA) and Mumbai, Maharashtra, (with an installed capacity of 140 MTPA), as of March 31, 2026.

g. Business strengths and strategies

Strengths

(i) Deep domain knowledge of the gold and silver industry with an integrated model and a well-established brand
(ii) Diversified business model with synergies in operations
(iii) Efficient procurement operations and a wide distribution network
(iv) Scalable technology enabled ecosystem with robust price discovery mechanism
(v) Track record of improved profit after tax of ₹ 759.66 million in Fiscal 2024 to ₹ 3,483.00 million in Fiscal 2026
(vi) Experienced Promoter and senior management team

Strategies

(i) Expansion of Enterprise and International Sales
(ii) Facilitate the sale of lab grown diamonds
(iii) Scale our Consumer Business through our Consumer-Focused Offerings
(iv) Strengthen Procurement, Refining and Manufacturing Operations

For further and complete information, see *"Our Business"* beginning on page 233 of the Red Herring Prospectus.

2. Summary of the Industry *(Source: Technopak Report)*

India's gold demand rose by 5% to 803 tonnes in 2024 as compared to 761 tonnes in 2023. Silver demand in India in 2025 was characterized by a divergence between price-sensitive fabrication and high investment activity. Domestic silver prices surged in 2025 with a peak at ₹ 254,000/kg in December, dampening the demand for jewelry, silverware, and industrial use, and this surge simultaneously triggered a rise in physical investment with its share increasing from 27% in 2024 to 37% in 2025. India's gold refining sector primarily processes two types of raw material: imported doré (semi-refined gold) and locally sourced scrap (recycled jewellery and other gold products). In 2025, the refining market was valued at 333 tonnes including 226 tonnes from doré imports and the remaining through scrap gold supply.

For further and complete information, see *"Industry Overview"* beginning on page 161 of the Red Herring Prospectus.

3. Promoters

The Promoters of our Company are namely Ketan Bhawarlal Kothari, Mohinidevi Bhawarlal Kothari, Kalawati Prithviraj Kothari, Namita Ketan Kothari, Devkumari Manekchand Kothari, Manakchand Saremal Kothari, Vivek Prithviraj Kothari, Dimple Mukesh Kothari and Dimpal Vivek Kothari.

Ketan Bhawarlal Kothari

Ketan Bhawarlal Kothari, aged 45 years, is the Whole-time Director and one of the Promoters of our Company. He holds a bachelor's degree in management studies from Jai Hind College, University of Mumbai and a master's of arts degree in finance and investment from the University of Nottingham. He has been associated with our Company since incorporation and has over 13 years of experience in overseeing and managing the trading operations of gold and silver bullion, ensuring compliance with industry regulations and optimizing market opportunities. He also serves as the joint secretary of the Indian Bullion and Jewellers Association.

Mohinidevi Bhawarlal Kothari

Mohinidevi Bhawarlal Kothari, aged 66 years, is one of the Promoters of our Company. She was previously a director of Ketan Holdings Private Limited and is currently a director of Krishn Dreams Home Private Limited.

Kalawati Prithviraj Kothari

Kalawati Prithviraj Kothari, aged 62 years, is one of the Promoters of our Company.

Namita Ketan Kothari

Namita Ketan Kothari, aged 44 years, is one of the Promoters of our Company. She holds a bachelor's degree in commerce from Sydenham College of Commerce and Economics (University of Mumbai). She was also awarded the designation of 'Certified International Youth Etiquette Consultant' by International Etiquette and Protocol Academy of London. She is one of founders of Akoirah Diamonds Private Limited, an entity undertaking the business of diamond jewellery business where she has played a vital role in conceptualization, establishment and strategic direction and is involved in product development, branding and client relationship management and operational oversight.

Devkumari Manekchand Kothari

Devkumari Manekchand Kothari, aged 77 years, is one of the Promoters of our Company.

Manakchand Saremal Kothari

Manakchand Saremal Kothari, aged 79 years, is one of the Promoters of our Company. He is currently a director on the board of Aranath Real Estate Private Limited, Gyana Properties Private Limited, Independent Leasing and Finvest Private Limited, Yojna Consultants Private Limited, Ketan Holdings Private Limited and P and K Plinth Private Limited.

Vivek Prithviraj Kothari

Vivek Prithviraj Kothari, aged 35 years, is one of the Promoters and Head of SPOT/Dealing of our Company. He has completed the bachelor's of commerce degree from the University of Mumbai. He joined our Company on April 1, 2019 and is responsible for price discovery, hedging, treasury operations and trading strategies in our Company. He also serves as a director on the board of directors of Indian Sports Academy Limited and Ainiti Services Limited and is a designated partner of Amigos Apartment LLP, Aukraft Enterprises LLP, Badami Trading LLP and RSBL Developers LLP, amongst others.

Dimple Mukesh Kothari

Dimple Mukesh Kothari, aged 52 years, is one of the Promoters of our Company.

Dimpal Vivek Kothari

Dimpal Vivek Kothari, aged 33 years, is one of the Promoters of our Company. She holds a bachelor's degree in commerce (financial markets) from Sydenham College of Commerce (University of Mumbai) and a diploma in e-empowered management and business administration – finance (banking and insurance) from MET Asian Management Development Centre. She has also cleared the Financial Planning Standards Board of India 'Investment Planning' examination conducted by NSE's Certification in Financial Markets. She was previously associated with Anand Rathi and Arvog Forex.

For further and complete information, see *"Our Promoters and Promoter Group"* beginning on page 310 of the Red Herring Prospectus.

4. **Objects of the Offer**

The Net Proceeds are proposed to be utilised in the manner set forth below:

Particulars	Estimated amount (in ₹ million)
Funding future working capital requirements towards procurement, maintenance and scaling up of inventory and funding advance margin requirements for procurement of inventory by our Company	4,650.00
General corporate purposes [(1)]	[●]
Total	**[●]**

[(1)] *To be finalized upon determination of the Offer Price and updated in the Prospectus prior to filing with the RoC. The amount to be utilised for general corporate purposes shall not exceed 25% of the Gross Proceeds.*

Our Company will not receive any proceeds from the Offer for Sale. Each of the Selling Shareholders will receive the entire proceeds from the Offer for Sale (net of their respective portion of Offer-related expenses and relevant taxes thereon) which shall be available to the Selling Shareholders in proportion to the respective portion of the Offered Shares of each such Selling Shareholder).

For further details of the Objects of the Offer, see *"Objects of the Offer"* beginning on page 130 of the Red Herring Prospectus.

5. Pre and post Offer shareholding of our Promoters, members of the Promoter Group and public Shareholders (top 10 Shareholders)

The aggregate shareholding of our Promoters, members of our Promoter Group and public Shareholders (top 10 Shareholders) (apart from our Promoters and members of our Promoter Group) as on the date of the Red Herring Prospectus and as at the date of Allotment is set forth below:

Sr. No.	Name of shareholder	Pre-Offer shareholding as at the date of the RHP		Post-Offer shareholding			
				At the lower end of the Price Band (₹[●])		At the upper end of the Price Band (₹[●])	
		Number of Equity Shares [(1)]	Percentage of paid-up equity share capital (%)[(1)]	Number of equity shares of face value ₹5 each [(1)]	Percentage of paid-up equity share capital (%)[(1)]	Number of equity shares of face value ₹5 each [(1)]	Percentage of paid-up equity share capital (%)[(1)]
(A) Promoters							
1.	Mohinidevi Bhawarlal Kothari	16,751,667	20.06	[●]	[●]	[●]	[●]
2.	Kalawati Prithviraj Kothari	15,134,367	18.12	[●]	[●]	[●]	[●]
3.	Namita Ketan Kothari	9,990,000	11.96	[●]	[●]	[●]	[●]
4.	Devkumari Manekchand Kothari	9,324,900	11.17	[●]	[●]	[●]	[●]
5.	Manakchand Saremal Kothari	8,613,867	10.32	[●]	[●]	[●]	[●]
6.	Vivek Prithviraj Kothari	6,747,300	8.08	[●]	[●]	[●]	[●]
7.	Dimple Mukesh Kothari	6,551,100	7.85	[●]	[●]	[●]	[●]
8.	Dimpal Vivek Kothari	4,335,277	5.19	[●]	[●]	[●]	[●]
9.	Ketan Bhawarlal Kothari	-	-	[●]	[●]	[●]	[●]
	Total (A)	77,448,478	92.75	**[●]**	**[●]**	**[●]**	**[●]**
(B) Promoter Group (other than our Promoters)							
	Nil	-	-	-	-	-	-

Sr. No.	Name of shareholder	Pre-Offer shareholding as at the date of the RHP		Post-Offer shareholding			
				At the lower end of the Price Band (₹[●])		At the upper end of the Price Band (₹[●])	
		Number of Equity Shares (1)	Percentage of paid-up equity share capital (%)(1)	Number of equity shares of face value ₹5 each (1)	Percentage of paid-up equity share capital (%)(1)	Number of equity shares of face value ₹5 each (1)	Percentage of paid-up equity share capital (%)(1)
	Total (B)	-	-	-	-	-	-
(C) Additional Top 10 Shareholders (apart from Promoters and Promoter Group)							
1.	Priyank Rakesh Kothari(2)	2,251,800	2.70	[●]	[●]	[●]	[●]
2.	Ashok Mohanlal Shah	1,105,363	1.32	[●]	[●]	[●]	[●]
3.	Jawaharlal Mohanlal Shah	1,105,363	1.32	[●]	[●]	[●]	[●]
4.	Mahendra Kumar Nemichand Bafna	699,999	0.84	[●]	[●]	[●]	[●]
5.	Utpal Hemendra Sheth	294,760	0.35	[●]	[●]	[●]	[●]
6.	Sangeeta Rathod Family Trust (represented by its trustees, Pradeep Ghisulal Rathod and Gaurav Pradeep Rathod)	100,908(3)	0.12	[●]	[●]	[●]	[●]
7.	Rathod Family Trust (represented by its trustees, Sangeeta Pradeep Rathod and Gaurav Pradeep Rathod)	100,908(4)	0.12	[●]	[●]	[●]	[●]
8.	Sachin G. Kothari	75,000	0.09	[●]	[●]	[●]	[●]
9.	Suresh Mutha	40,364	0.05	[●]	[●]	[●]	[●]
10.	Rameshchandra Tejraj Jain	35,318	0.04	[●]	[●]	[●]	[●]
Total (C)		**5,809,783**	**6.96**	**[●]**	**[●]**	**[●]**	**[●]**
Total (A+B+C)		**83,258,261**	**99.70**	**[●]**	**[●]**	**[●]**	**[●]**

(1) To be populated at the Prospectus stage.

(2) Nephew of Dimple Mukesh Kothari and grandson of Manakchand Saremal Kothari and Devkumari Manekchand Kothari.

(3) Equity Shares are jointly held by Pradeep Ghisulal Rathod and Gaurav Pradeep Rathod, on behalf of Sangeeta Rathod Family Trust, as its trustees.

(4) Equity Shares are jointly held by Sangeeta Pradeep Rathod and Gaurav Pradeep Rathod, on behalf of Rathod Family Trust, as its trustees.

Note:
To be updated at pre-issue and price band advertisement stage and in the Prospectus, assuming full subscription in the Offer. The post-Offer shareholding details as at Allotment will be based on the actual subscription and the Offer Price and updated in the Prospectus, based on the Offer Price of ₹ [●] and subject to finalization of the Basis of Allotment. Further, assuming that there is no transfer of shares by the Shareholders between the date of the Price Band advertisement and Allotment, and if any such transfers occur prior to the date of the Prospectus, it will be updated in the shareholding pattern in the Prospectus.

For further details, see "*Capital Structure*" beginning on page 107 of the Red Herring Prospectus.

6. Summary of Restated Consolidated Financial Statements

The following details are derived from the Restated Consolidated Financial Statements as at and for the Financial Years ended March 31, 2026, March 31, 2025 and March 31, 2024:

(in ₹ million, except per share data)

Particulars	As at and for the Fiscal period ended		
	March 31, 2026	March 31, 2025	March 31, 2024
Net Worth[(1)]	9,268.72	4,229.41	2,048.69
Equity share capital	417.53	45.00	45.00
Revenue from operations	941,862.12	662,307.79	349,214.93
Total income	9,42,824,68	662,520.50	349,488.96
EBITDA[(2)]	3,859.50	3,040.88	1,039.19
Profit / Loss for the period/year	3,483.00	2,271.88	759.66
Return on Net Worth (%) [(3)]	49.52%	69.47%	43.98%
Earnings per share			
- *Basic* [(4)]	40.45	26.89	9.08
- *Diluted* [(5)]	40.45	26.89	9.08
Net asset value per equity share of face value of ₹5 each[(6)]	111.00	52.21	25.29
Total Borrowings[(7)]	126.72	215.43	548.64
Net cash generated from/(used in) operating activities	(421.57)	1,054.48	967.39
Net cash generated from/(used in) investing activities	(512.70)	610.18	1,684.25
Net cash generated from/(used in) financing activities	67.07	(470.08)	(1,598.56)

Notes:

(1) Net worth means the aggregate value of the paid-up share capital and all reserves created out of the profits and securities premium account and debit or credit balance of profit and loss account, after deducting the aggregate value of the accumulated losses, deferred expenditure and miscellaneous expenditure not written off, as per the audited balance sheet, but does not include reserves created out of revaluation of assets, write-back of depreciation and amalgamation.
(2) EBITDA is calculated as restated profit before tax, before share of profit of an associate plus finance costs, depreciation & amortisation expenses less other income.
(3) Return on net worth is calculated as net profit after tax available to Owners of the Company, as restated /Average Net worth as restated as at year end.
(4) Basic earnings per share (₹) = Net profit after tax (loss after tax) as restated / Weighted average number of equity shares outstanding during the financial year/period.
(5) Diluted earnings per share (₹) = Net profit after tax (loss after tax) as restated / Weighted average number of potential equity shares outstanding during the financial year/period.
(6) Net asset value per share= Net worth as restated / Number of equity shares as at financial year/period end, adjusted for bonus and split.
(7) Total Borrowing includes non-current borrowings and current borrowings.

For further details, see *"Summary of Financial Information*", "*Management's Discussion and Analysis of Financial Condition and Results of Operations*" and "*Basis for Offer Price*" beginning on pages 81, 387 and 144, respectively, of the Red Herring Prospectus.

7. Summary of Key Performance Indicators

Set forth below are lists of our KPIs that have been used historically by our Company to understand and analyse the business performance which in result, help us in analyzing our performance in comparison to our peers, and other relevant and material KPIs of the business of the Company that have a bearing for arriving at the Basis for the Offer Price:

Particulars	Unit	As of/for the financial year ended		
		March 31, 2026	March 31, 2025	March 31, 2024
Operational KPIs				
Volume of gold sold on Augmont SPOT platform[(1)]	MT	53.41	61.84	44.04
Volume of silver sold on Augmont SPOT platform[(2)]	MT	1,049.05	1,035.22	759.08
Volume of gold sold through International sales[(3)]	MT	6.63	11.52	2.80
Volume of gold refined[(4)]	MT	13.34	15.08	14.98
Transactions handled on the Augmont Gold For All platform[(5)]	Numbers	54,934,891	35,716,815	28,479,217

Particulars	Unit	As of/for the financial year ended		
		March 31, 2026	March 31, 2025	March 31, 2024
Financial KPIs				
Revenue from operations[6]	(₹ million)	9,41,862.12	6,62,307.79	3,49,214.93
Revenue from operations growth[7]	%	42.21	89.66	11.61
Total Income[8]	(₹ million)	9,42,824.68	6,62,520.50	3,49,488.96
Total Income growth[9]	%	42.31	89.57	11.63
EBITDA[10]	(₹ million)	3,859.50	3,040.88	1,039.19
EBITDA margin[11]	%	0.41	0.46	0.30
Profit for the year margin[12]	%	0.37	0.34	0.22
Total borrowings[13]	(₹ million)	126.72	215.43	548.64
Total Equity[14]	(₹ million)	9,327.54	4,146.66	1,872.07
Debt to Equity[15]	No. of times	0.01	0.05	0.29
Return on Equity[16] ("**ROE**")	%	51.04	74.19	49.94
Return on Capital Employed[17] ("**ROCE**")	%	40.27	70.10	49.27

Notes:

(1) Volume of gold sold on 'Augmont SPOT' platform is the quantity of gold sold measured in tonnes through 'Augmont SPOT' Platform.

(2) Volume of silver sold on 'Augmont SPOT' platform is the quantity of silver sold measured in tonnes through 'Augmont SPOT' Platform.

(3) Volume of gold sold through international sales is quantity of gold sold measured in tonnes, through our subsidiary, Ideal Fiscal Services Limited and through our Company.

(4) Volume of gold refined is the quantity of gold measured in tonnes that a refinery has processed and purified during a specific period.

(5) Transactions handled on the 'Augmont Gold For All' platform is the total number of transactions handled in 'Augmont Gold For All' platform.

(6) Revenue from operations means revenue from operations as per the Restated Consolidated Financial Statements.

(7) Revenue from operations growth means (revenue from operations in current year - revenue from operations in previous year) / revenue from operations in previous year.

(8) Total income means sum of revenue from operations and other income as per the Restated Consolidated Financial Statements.

(9) Total income growth means (total income in current year - total income in previous year) / total income in previous year.

(10) EBITDA is calculated as restated profit before tax, before share of profit of an associate plus finance costs, depreciation & amortisation expenses less other income.

(11) EBITDA margin is calculated as EBITDA divided by revenue from operations.

(12) Profit for the year margin as restated profit for the year divided by total income.

(13) Total borrowings mean total of non-current borrowings and current borrowings.

(14) Total equity is calculated as the sum of equity share capital and other equity, including non-controlling interest.

(15) Debt to equity means total borrowings divided by total equity.

(16) Return on equity is calculated as total comprehensive income for the year attributable to owners of the company divided by average total equity, excluding non-controlling interest, multiplied by 100. The average total equity is the average of opening and closing total equity, excluding non-controlling interest.

(17) Return on capital employed is calculated as EBIT divided by capital employed. EBIT is calculated as restated profit before tax, before share of profit of an associate plus finance costs, less other income. Capital employed is calculated as total assets less current liabilities.

For definitions of the above KPIs, see "*Definitions and Abbreviations – Key Performance Indicators*" on page 5 of the Red Herring Prospectus.

8. Risk Factors

The following is the summary of the top 10 internal risk factors as disclosed in the Red Herring Prospectus:

1. We primarily conduct our business through our two online platforms 'Augmont SPOT' and 'Augmont Gold For All', which are owned and operated by us, and any significant disruptions in our information technology systems or breaches of data security could adversely affect our business and reputation.
2. Volatility in the market price of gold and silver affects the demand for our products and the valuation of our inventory, and such volatility may adversely affect our business, results of operations, financial condition and cash flows.
3. We derive a substantial portion of our revenues from enterprise sales through our 'Augmont SPOT' platform and international sales (representing 92.90%, 95.72% and 95.88% of our revenue from operations for Fiscals 2026, 2025 and 2024, respectively) and any decline in revenues generated from this business could adversely affect our business, results of operations and financial condition.
4. Our business is dependent on the continuous and cost-effective procurement of gold and silver bullion. The countries or regions we currently import bullion from, may become subject to sanctions, import duties or export controls and our inability to procure sufficient quantities of bullion may have an adverse effect on our business, results of operations and financial condition.
5. We have issued Equity Shares during the preceding 12 months at prices that may be lower than the Offer Price.
6. We depend on our price discovery capabilities to set competitive benchmark prices for gold and silver products and inaccuracies in pricing our products or disruptions in the technology driving it, could have an adverse effect on our business and reputation.
7. We depend on certain key customers for a significant portion of our revenues with our top 10 customers accounting for 52.09%, 35.72% and 36.63%, of our revenue from operations for Fiscals 2026, 2025 and 2024, respectively. We do not execute any long-term agreements with any of our customers. Consequently, any inability to procure new orders on a regular basis or our inability to diversify our customer base could have an adverse effect on our business, results of operations and financial condition.
8. We are exposed to risks associated with our hedging activities, and any failure in our hedging strategy or execution may adversely affect our business, results of operations and financial condition.
9. We cannot access debt financing to finance our working capital requirements. If we are unable to access adequate and cost-effective funding in a timely manner due to these restrictions, it may have an adverse effect on our business operations, liquidity position and overall financial performance.
10. We have entered into certain transactions with related parties in the past and may continue to do so in the future. These transactions or any future transactions with our related parties could potentially involve conflicts of interest.

For further details of the risks applicable to us, see "*Risk Factors*" beginning on page 25 of the Red Herring Prospectus. Investors are advised to read the risk factors carefully before making an investment decision in the Offer.

9. The details of weighted average cost of acquisition of specified securities for the Promoters and Selling Shareholders

a. The weighted average price of the specified securities held as on the date of the Red Herring Prospectus by our Promoters and the Promoter Selling Shareholders and weighted average price at which specified securities were acquired by our Promoters and the Promoter Selling Shareholders, in the preceding one year from the date of the Red Herring Prospectus, is set forth below:

Sr. No.	Name of Shareholder	Number of Equity Shares of face value of ₹ 5 each held as on the date of the Red Herring Prospectus	Weighted average cost of acquisition per Equity Share (in ₹)*	Number of Equity Shares of face value of ₹5 each acquired in the preceding one year from the date of the Red Herring Prospectus	Weighted average price at which Equity shares of face value ₹ 5 were acquired in the preceding one year from the date of the Red Herring Prospectus (in ₹)*
1.	Mohinidevi Bhawarlal Kothari	16,751,667	0.00	Nil	NA
2.	Kalawati Prithviraj Kothari	15,134,367	0.00	Nil	NA
3.	Namita Ketan Kothari#	9,990,000	1.86	Nil	NA
4.	Devkumari Manekchand Kothari	9,324,900	0.00	Nil	NA
5.	Manakchand Saremal Kothari	8,613,867	0.00	Nil	NA
6.	Vivek Prithviraj Kothari#	6,747,300	1.86	Nil	NA
7.	Dimple Mukesh Kothari#	6,551,100	1.86	Nil	NA
8.	Dimpal Vivek Kothari	4,335,277	1.86	Nil	NA
9.	Ketan Bhawarlal Kothari	Nil	Nil	Nil	NA

 # Also a Selling Shareholder.
**As certified by M/s K.K. Mankeshwar & Co., Chartered Accountants, with firm registration number 106009W, pursuant their certificate dated August 17, 2026 (UDIN: 26156160NTGRJS7510).*

For further details, see "*Capital Structure*" beginning on page 107 of the Red Herring Prospectus.

b. Weighted average cost of acquisition of all Equity Shares transacted in the 3 years, 18 months and 1 year preceding the date of the Red Herring Prospectus

   The weighted average cost of acquisition of all Equity Shares transacted in the 3 years, 18 months and 1 year preceding the date of the Red Herring Prospectus is as follows:

Period	Weighted average cost of acquisition (in ₹)*	Cap Price is 'X' times the weighted average cost of acquisition**	Range of acquisition price: lowest price – highest price (in ₹)*
Last one year preceding the date of the Red Herring Prospectus	595.23	[●]	40.15-991.00
Last 18 months preceding the date of the Red Herring Prospectus	39.73	[●]	0-991.00
Last three years preceding the date of the Red Herring Prospectus	39.73	[●]	0-991.00

** As certified by M/s K.K. Mankeshwar & Co., Chartered Accountants, with firm registration number 106009W, pursuant their certificate dated August 17, 2026 (UDIN: 26156160NTGRJS7510).*
*** To be updated on finalisation of Price Band*

10. Board of Directors and Key Managerial Personnel

The names and designations of members of the Board of Directors and Key Managerial Personnel are set forth below:

S. No.	Name	Designation
Board of Directors		
1.	Ketan Bhawarlal Kothari	Whole-time Director

S. No.	Name	Designation
2.	Mahendra Kumar Nemichand Bafna	Whole-time Director
3.	Sachin G. Kothari	Non-executive Director
4.	Amitkumar Amritlal Solanki	Non-Executive Director
5.	Suhas Narayan Sahakari	Non-executive Independent Director
6.	Raghupathi Narayanarao Cavale	Non-executive Independent Director
7.	Nishant Tolchand Ranka	Non-executive Independent Director
8.	Minal Bharat Khona	Non-executive Independent Director
Key Managerial Personnel		
9.	Spardha Sushil Sharma	Chief Financial Officer
10.	Sunny Dilip Parekh	Company Secretary and Compliance Officer

For further details, see "*Our Management*" beginning on page 284 of the Red Herring Prospectus.

11. Auditor Qualifications

There are no auditor qualifications in the examination report that have not been given effect to in the Restated Consolidated Financial Statements.

12. Summary table of outstanding litigations

A summary of outstanding litigation proceedings involving our Company, our Subsidiaries, Promoters, Directors, Key Managerial Personnel and Senior Management Personnel as of the date of the Red Herring Prospectus, in accordance with the SEBI ICDR Regulations and the Materiality Policy, is provided below:

Category of individuals / entity	Criminal proceedings	Tax proceedings	Actions taken by statutory or regulatory authorities	Disciplinary actions by the SEBI or Stock Exchanges against our Promoter in the last five financial years including outstanding action	Material civil litigation#	Aggregate amount involved (₹ in million)*
Company						
By the Company	3	NA	NA	NA	4	582.39
Against the Company	Nil	8	Nil	NA	Nil	135.10
Directors						
By the Directors	1	Nil	NA	NA	Nil	Nil
Against the Directors	Nil	Nil	Nil	NA	Nil	Nil
Subsidiaries						
By the Subsidiaries	2	Nil	NA	NA	Nil	95.93
Against the Subsidiaries	Nil	Nil	Nil	NA	Nil	Nil
Promoters						
By Promoters	2	Nil	NA	NA	Nil	2.60
Against Promoters	Nil	Nil	Nil	Nil	Nil	Nil
Key Managerial Personnel						
By our Key Managerial Personnel	1	NA	NA	NA	NA	Nil

Against our Key Managerial Personnel	Nil	NA	Nil	NA	NA	Nil
Senior Management Personnel						
By our Senior Management Personnel	Nil	NA	NA	NA	NA	Nil
Against our Senior Management Personnel	Nil	NA	Nil	NA	NA	Nil

 # Determined in accordance with the Materiality Policy.
** To the extent ascertainable and quantifiable.*

Further, as on the date of the Red Herring Prospectus, there are no outstanding litigation proceedings involving any of our Group Companies which will have a material impact on our Company.

For further information, see "*Outstanding Litigation and Other Material Developments*" beginning on page 422 of the Red Herring Prospectus.

The Equity Shares offered in the Offer have not been and will not be registered under the U.S. Securities Act or any state securities laws in the United States, and may not be offered or sold within the United States, except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the U.S. Securities Act and applicable state securities laws in the United States. Accordingly, the Equity Shares are being offered and sold outside the United States in 'offshore transactions' in reliance on Regulation S and the applicable laws of the jurisdiction where those offers and sales are made.

The above information is given for the benefit of the Bidders. Our Company, each of the Selling Shareholders and the BRLMs are not liable for any amendments or modification or changes in applicable laws or regulations, which may occur after the date of the Abridged Prospectus. Bidders are advised to make their independent investigations and ensure that the number of Equity Shares Bid for do not exceed the applicable limits under laws or regulations.